

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:191

ANSWERED ON:05.12.2006

EXPORT OF IRON-ORE

Agarwal Shri Dharendra;Shivanna Shri M

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of iron-ore exported by MMTC during the last three years;
- (b) whether MMTC is likely to get higher rate of iron-ore in India than the rate being fetched on export;
- (c) if so, the details thereof;
- (d) whether the Government proposes to impose ban on export of iron-ore; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.191 FOR ANSWER ON 5TH DECEMBER, 2006 REGARDING 'EXPORT OF IRON ORE'

a)The details of export of Iron Ore by MMTC during the last three years are as follows:

Year	Quantity (Million Tonnes)
2003-04	10.51
2004-05	11.78
2005-06 (Prov.)	10.08

(b) MMTC is not engaged in sale of iron ore in the domestic market.

(c) Does not arise.

(d) There is no such proposal under consideration at present.

(e) The existing iron ore export policy regulates and promotes judicious use of iron ore for domestic purpose and export of surplus quantity. Production of iron ore is in excess of current domestic demand. Besides, the surplus iron ore fines produced during mining as well as sizing and calibrating lumpy ore has to be evacuated, failing which it would lead to curtailment of production resulting in unemployment predominantly in tribal areas, increased cost of production, reduction in economic activities and export earnings besides causing environmental hazards.